

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 1168/2022 in Company Petition IB/229/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:

Sunland Alloys

...Opertional Creditor

Vs

Castall Technologies Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

O R D E R

IA(IBC)1168/2022

Ld. Counsel Ms. Kaivalya for the applicant present. Ld. Counsel for R1 present.

Notice served. Proof of service filed.

List the matter on 23.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)